

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 307**

IA-458/2023 459/2023 IA-96/2023 IA(Com.A)-37/2023 IA-4645/2022  
IA-1934/2021 IA-1994/2021 IA-5441/2021 IA-2791/2021 IA-5916/2022  
IA-5917/2022 IA-1554/2022 IA-2696/2021 IA-2663/2021 IA-3051/2022 IA-85/2023  
IA-4537/2022 IA-4016/2022 IA-1244/2022 IA-1046/2022 IA-1674/2022 IA-1417/2022  
IA-1450/2022 IA-1357/2022 IA-1376/2022 IA-3170/2022 IA-796/2021 IA-1146/2022  
IA-82/2022 IA-1432/2022 IA-808/2023 IA-3896/2021 IA-4126/2022 IA-4436/2022  
IA-3379/2020 Cont.P-18/2021 IA-2868/2022 IA-3884/2021 IA-1016/2021 IA-1020/2021  
IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021  
IA-4077/2021 IA-1508/2021 IA-4117/2021 IA-3895/2021 IA-3899/2021 IA-3057/2022  
IA-3062/2022 IA-3064/2022 IA-3073/2022 IA-3074/2022 IA-3324/2022  
in  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

**.....APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 03.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Kumar Mihir, Adv in IA(I.B.C)/4537(ND)2022
For the RA	: Mr. Taran Sokhi and Karan Sokhi Advocates
For the Respondent	: Adv. Chandra Shekhar Yadav, Adv Gauransh Singh Chauhan, Adv Kripa Shankar Prasad and Adv Alisha Shail Adv Ritu Rajkumari for R-4 in IA 1046/2022
For Ex-Directors	: Mohd Arsh Khan
For the RP	: Mr. Rishabh Jain, Advocate
For GNOIDA	: Mr. UN Singh Adv

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **23.05.2023.**

**Sd/-**  
**(Court Officer)**